

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 14 OF 2019 &
IA NO. 1672 of 2018
APPEAL No. 15 of 2019 &
IA No. 1670 of 2018

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

APPEAL NO. 14 OF 2019 &
IA NO. 1672 of 2018

M/s Brics Renewable Energy Private Limited **...Appellant(s)**

Vs.

Bangalore Electricity Supply Company Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhulinga Navadgi
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain Khan for R-1

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyasarshini for – 2

Ms. Ragima R. for R-3

APPEAL No. 15 of 2019 &
IA No. 1670 of 2018

In the matter of:

M/s Aavanti Renewable Energy Private Limited **...Appellant(s)**

Vs.

Bangalore Electricity Supply Company Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhulinga Navadgi
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain Khan for R-1

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyasarshini for – 2

Ms. Ragima R. for R-3

ORDER

List the matter on **30.07.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/vt

(Justice Manjula Chellur)
Chairperson